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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/140/2016
NAME OF THE PETITIONER(S) : S. Reha Banu
NAME OF THE RESPONDENT(S) : M/s Green House Promoters P. Ltd & 8 others
UNDER SECTION : 397/398 and 237

S.No.	NAME (IN CAPITAL) SIGNATURE	DESIGNATION
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REPRESENTATION BY WHOM

HARI GOVINDAN - K For B. DHANRAJ	R1 to 4 counsel for Petitioners	K. H. Govindan P. Jayaprakash.
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ORDER

Shri P Jayaprakash, counsel for petitioner present. Shri K Hari Govindan, representing senior counsel for respondents R1 to R4 present and sought time on behalf of the counsel who is absent today. Counsel for R5 to R9 absent. Counsel for petitioner stated that they filed objections regarding the valuation report in the Registry and served copy of the same to the respondents. Counsel for respondents is directed to file objections, if any, to the valuation report and submit their final arguments on the next date of hearing. Put up on **09.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)